

SL.No.17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.512/60 of IBC/HDB/2019
NAME OF THE COMPANY	Advanced Fluorine Technologies & 2 others
NAME OF THE PETITIONER(S)	Ajay Ravekar
NAME OF THE RESPONDENT(S)	Advanced Fluorine Technologies & 2 others
UNDER SECTION	60 of IBC

ORDER

The Counsel for the Respondent submits that they would file the withdrawal memo. Post on 27.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)